

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**A No. 2 of 2015 & IA No. 19 of 2016 & IA No. 19 of 2016**

**Dated: 4<sup>th</sup> March, 2016**

**In the matter of:-**

**Gujarat Urja Vikas Nigam Ltd.**

**.... Appellant (s)**

**Versus**

**Gujarat Electricity Regulatory Commission  
& Anr.**

**.... Respondent (s)**

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on

**11.03.2016.**

**COURT MASTER**